

can compensate them by providing something more than that. That is a matter in which I have asked them to evolve a scheme. But, that should not be treated as a precedent because this precedent will be quoted in other cases also. That is why I am examining the possibility without making any commitment. I would like to say what best can be done by them.

12.34 hrs.

STATEMENT RE: INTENSIVE TICKET CHECKING DRIVE ON NORTHERN RAILWAY

MR. DEPUTY-SPEAKER: Now the statement by Shri Kedar Pandey.

THE MINISTER OF RAILWAYS (SHRI KEDAR PANDEY): rose (Interruptions)

SHRI ATAL BIHARI VAJPAYEE (New Delhi): Sir, you remember that this question was raised by some Opposition Members and the hon. Speaker had promised that the Members would be given opportunities to discuss the matter. Now you are calling upon the Minister to make a statement.

MR. DEPUTY-SPEAKER: He is making a statement. That is all.

SHRI ATAL BIHARI VAJPAYEE: You will allow us to seek some clarifications. The statement is being made in response to our demand made on the floor of the House.

MR. DEPUTY-SPEAKER: The statement made by the Minister cannot be discussed afterwards.

SHRI ATAL BIHARI VAJPAYEE: What do you mean by that? Every statement can be discussed.

MR. DEPUTY-SPEAKER: He is making a *suo motu* statement. It cannot be discussed. I will not allow that under the rule, I have given my ruling.

SHRI ATAL BIHARI VAJPAYEE: You can change the rule. You are all-powerful when you are in the Chair.

MR. DEPUTY-SPEAKER: Now, the statement by the hon. Minister.

SHRI ATAL BIHARI VAJPAYEE: It will not be fair.

श्री रामावतार शास्त्री (पटना) : यह बहुत ही महत्वपूर्ण सवाल है। क्लेरिफिकेशन मांगने का पीका मिलना चाहिए।

श्री राम विलास पासवान (हाजीपुर): हम लोगों की डिमांड के ऊपर ही स्पीकर साहब स्टेटमेंट दिलवा रहे हैं। इसके बाद मैम्बरज का जो राइट हो जाता है क्लेरिफिकेशन सीक करने का, उसको आप कैसे रोक सकते हैं?

MR. DEPUTY-SPEAKER: After the statement by the Minister, I won't allow anybody to seek any clarification or any discussion. Now the hon. Minister.

THE MINISTER OF RAILWAYS (SHRI KEDAR PANDEY): Mr. Deputy-Speaker, they may do that at the time when the supplementary demands for the Railways are placed before the House. You will get an opportunity to discuss this. There is no hurry about it.

MR. DEPUTY-SPEAKER: You may now make a statement. (Interruptions)

श्री रामावतार शास्त्री : मंत्री जी एक तरफ़ा बयान दे देंगे। उधर की बात तो आ जाएगी लेकिन हम लोगों की बात नहीं आ सकेगी। हमारी बात भी आनी चाहिए।

श्री अटल बिहारी वाजपेयी : अगर सप्लीमेंटरी डिमांडज आ रही हैं तो पांडे जी उसी में यह बात भी कह सकते हैं। अलग से ब्यान देने की क्या जरूरत है ?

SHRI KEDAR PANDEY: But, you must know the facts. (Interruptions).

MR. DEPUTY-SPEAKER: Mr. Minister, you know make your statement.

THE MINISTER OF RAILWAYS (SHRI KEDAR PANDEY): Hon. Members of this House have been raising voices against corruption particularly in reservation and unauthorised travel in reserved coaches. We have also been receiving similar complaints from the public that *bonafide* passengers are suffering inconvenience and the railways were losing revenue as a result of this malady.

Recently, we directed Northern Railway to launch a massive drive against ticketless travel. In order to give them a lead, my colleague, Shri Mallikarjun, Dy. Minister, personally associated himself with one such check on 11th March 1981 near Delhi area.

Assam Mail was stopped for this purpose near Ghaziabad. Mr. Mallikarjun was personally present when the special check was taking place. The staff who were conducting the special check, were not able to detect the malpractices in the reserved coaches. A senior Railway Board officer, who was with the Deputy Minister, took the initiative and personally went inside a 2nd class Sleeper Coach. The Travelling Ticket Examiner in charge of this reserved coach prevented the Officer from conducting the special check inside the coach. When the T.T.E. was asked to leave the coach so that the special check could be conducted he refused to do so. He had to be pulled down from the coach so that the check could be effectively accomplished.

SHRI RAMAVTAR SHASTRI: He was slapped.

SHRI ATAL BIHARI VAJPA-YEE: Mr. Deputy Speaker, Sir, please call the Deputy Minister here. We are going to discuss the conduct of the Deputy Minister. He should be present in the House. (Interruptions).

I am not going to be shouted down like this. I am making to you, Mr. Deputy-Speaker. Please call them to order. Parliamentary propriety demands that Mr. Mallikarjun should be here in the House to explain the conduct.

SHRI EDUARDO FALEIRO: What conduct?

SHRI ATAL BIHARI VAJPA-YEE: He is a Member of the House. His name is being mentioned.

MR. DEPUTY-SPEAKER: Let the statement be heard. You must hear him. (Interruptions)

श्री रामवतार शस्त्री : वह मंत्री गायब हैं और वहां सफाई भी नहीं दे रहे हैं ?

SHRI JYOTIRMOY BOSU (Diamond Harbour): I saw Mr. Mallikarjun coming in but he has been sent out by the Minister.

MR. DEPUTY-SPEAKER: You hear him. This is a statement from the Government. You must hear him.

श्री राम विलास पासवान : पांडे जी आप जो कह रहे हैं, तो क्या यह भी मिनिस्टर को पावर है ? यह वहां कैसा व्यवहार कर रहे हैं, अगर इस तरह का काम करेंगे तो इस तरह कोई व्यवस्था नहीं रहेगी। यहां से मंत्री के गायब रहने से कुछ नहीं होगा।

(व्यवधान)

MR. DEPUTY-SPEAKER: Order, Order. Please allow him to complete.

**SHRI KEDAR PANDEY:** When special check was conducted, thereafter, a large number of unauthorised passengers were detected inside the reserved coach. To cover up this fault, the T.T.E. subsequently raised a bogey that he was assaulted

The T.T.E. was suspended by the Deputy Minister on the spot. This was naturally not liked by few T.T.Es who started gathering around the Deputy Minister demanding revocation of the suspension orders. They started creating a situation quite unbecoming of disciplined and duty conscious workers. Some of the T.T.Es attempted to prevent the car of Deputy Minister from starting. Such has been the reprehensible behaviour of some of these irresponsible T.T.Es. (Interruptions)

**MR. DEPUTY-SPEAKER:** Please allow him to complete. Please sit down. I will not allow any interruptions).

(Interruptions)\*\*

**SHRI KEDAR PANDEY:** The Deputy Minister refused to succumb to their pressure tactics. I congratulate my colleague, Shri Mallikarjun, for the leadership shown in this direction. My stand is that the guilty men indulging in malpractices must be punished. Those who indulged in indiscipline will also be severely taken up. I would also like to inform the House.

(Interruptions)\*\*

**MR. DEPUTY-SPEAKER:** Let him complete.

(Interruptions)\*\*

**SHRI KEDAR PANDEY:** Please hear me.

(Interruptions)\*\*

**MR. DEPUTY-SPEAKER:** Please sit down. This is not the correct procedure.

श्री रामविलास पासवान : \*\*

**MR. DEPUTY-SPEAKER:** Mr. Minister, you go on reading.

I would like to inform the House that nothing other than the Minister's Statement will go on record.

(Interruptions)\*\*

**MR. DEPUTY-SPEAKER:** Nothing other than the Minister's statement will go on record.

(Interruptions)\*\*

श्री रामविलास पासवान : \*\*

**MR. DEPUTY-SPEAKER:** Mr. Paswan, Please sit down. I will not allow anything against the procedure and against the rules. Please sit down, Mr. Paswan.

(Interruptions)\*\*

**MR. DEPUTY-SPEAKER:** Order Please. Nothing will go on record. You please continue reading.

**SHRI KEDAR PANDEY:** I would like to inform the House that as a result of the special checks....

(Interruptions)\*\*

**MR. DEPUTY-SPEAKER:** Order, order. All these things are not going on record. You please continue.

श्री रामविलास पासवान : \*\*

**MR. DEPUTY-SPEAKER:** Please sit down, Mr. Paswan.

**SHRI KEDAR PANDEY:** I would like to inform the House that as a result of the special checks, nearly 900 passengers were found to be travelling without ticket. These checks clearly reveal the extent of deep-rooted malad of ticketless travelling, quite often, with the connivance of some of the unscrupulous ticket checking staff. I am quite determined to eradicate this malady. I have started a campaign against ticketless travel. I have ordered similar special checks all over the country. I seek the help of this honourable House in rooting

[Shri Kedar Pandey]

out this malady in the interest of bonafide passengers and in the interest of preventing leakage of railway revenues.

SHRI ATAL BIHARI VAJPA-YEE: We demand a discussion on the Statement. How can you prevent a discussion? It is within our right to demand a discussion.

MR. DEPUTY-SPEAKER: Please notice. You have not given any notice. Give due notice.

SHRI ATAL BIHARI VAJPA-YEE: The House has been misled. He has misled the House.

MR. DEPUTY-SPEAKER: You please give notice. We go to next item.

12.44 hrs.

#### MANIPUR BUDGET 1981-82

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SAWAI SINGH SISODIA):

Sir, I beg to present a statement of estimated receipts and expenditure of the State of Manipur for the year 1981-82.

#### Statement

Sir, I lay on the Table of the House the Annual Financial Statement of the State of Manipur for the financial year 1981-82.

2. The Budget Estimates for 1980-81 presented to the State Legislature last year envisaged a revenue surplus of Rs. 17.81 crores and an overall deficit of Rs. 1028 crores for the year, inclusive of the transactions on capital and public accounts. Together with an estimated opening deficit of Rs. 20.30 crores, the year was expected to close with a deficit of Rs. 30.58 crores. In the Revised Estimates, the opening deficit for the year is placed at Rs. 15.15 crores and the closing deficit at Rs. 9.43 crores. The improvement is

mainly due to increase in revenue receipts, larger Central assistance for Plan schemes and for meeting the opening deficit, and more loan from the Life Insurance Corporation. The Plan outlay for the current year is Rs 41.85 crores, out of which Rs. 36.75 crores is being met from Central assistance.

3. The Budget Estimates for 1981-82 provide for a Plan outlay of Rs. 43 crores which will be fully met from Central assistance. The major sectoral outlays are Rs. 8.38 crores for agriculture and allied services including minor irrigation; Rs. 10.60 crores for irrigation, flood control and power; Rs. 6.75 crores for transport and communications; Rs. 6.50 crores for sewerage and water supply; Rs 3.14 crores for education; Rs. 2.65 crores for industry and minerals; and Rs 1.55 crores for medical and public health. In addition, Central assistance of Rs. 2.36 crores is being provided for the schemes implemented through the North Eastern Council.

4. In the Budget for 1981-82, the revenue receipts are estimated at Rs. 103.68 crores and the expenditure on revenue account at Rs. 74.55 crores, leaving a revenue surplus of Rs. 29.13 crores. Inclusive of the transactions on capital and public accounts, the year is expected to close with a deficit of Rs. 9.43 crores, which is practically the same as in the current year. This deficit is in line with the Plan estimates

5. While as required, the Annual Financial Statement for the year 1981-82 has been laid before the House and the connected Demands for Grants are also being circulated to the Hon'ble Members along with other Budget papers, we are, at present, seeking only a 'Vote on Account' for the first five months of the financial year 1981-82.